

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

9

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/03/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/662/(IB)/2017  
NAME OF THE PETITIONER(S) : HANDIMAN SERVICES LTD ✓  
NAME OF THE RESPONDENT(S) : DAL MARKETING SOLUTIONS LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

T.D. VIVEKANANDAN

B. DINESH, Advocate

Counsel for Secretary cum  
coordinators of Committee  
of Administrators of M/s. Daise  
Assets Lead (India) Limited.



**ORDER**

Counsel representing the committee of Administrator present. Counsel for operational creditor present and prayed for time to make submissions in relation to the orders passed on the last date of hearing. Put up on 22.03.2018.

-Sb-  
(S VIJAYARAGHAVAN)  
Member (Technical)

-SD-  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

bc